

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of criminal work involving punishment of more than 10 years amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 3376 -JK(LD) of 2025

Dated: 24 - 03- 2025.

In supersession of all the previous orders issued on the subject from time to time, the following distribution of criminal acquittal appeals/cases/Habeas-Corpus cases involving punishment of more than 10 years amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S. No.	Name of Law Officer with Designation S/Shri	Districts Allocated
1.	Abdul Rashid Malik Senior Additional Advocate General	Srinagar, Baramulla, Anantnag
2.	Alla-Ud-Din Ganai, Additional Advocate General	Shopian, Kulgam, Pulwama
3.	Bikramdeep Singh, Deputy Advocate General	Kupwara, Bandipora
4.	Hakeem Amaan Ali Deputy Advocate General	Ganderbal, Budgam

1/2 bn

The aforesaid allocation is temporary arrangement and shall be effective till further orders.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated. 24-03-2025.

No: Law-Jud/153/2021-10.

Copy to:

1. Learned Advocate General, J&K.

2. Principal Secretary to Government, Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director General of Police, J&K, Jammu.
5. Principal Secretary to Hon'ble Lt. Governor, J&K.
6. Commissioner Secretary to Government, General Administration Department.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh.
8. Divisional Commissioner, Kashmir.
9. Director General Prosecution, J&K.
10. All Deputy Commissioners.
11. All Senior Superintendents of Police.
12. All concerned Law Officers for information.
13. Director Archives, Archaeology and Museums, J&K, Jammu.
14. Director Litigation, Kashmir.
15. All Officers of the Department of Law, Justice and Parliamentary Affairs.
16. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. I/C Website Section.
18. Government Order file.
19. Concerned file.



(Ashish Gupta)
Special Secretary to Government